

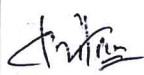
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA)59/230/HDB/2017
NAME OF THE COMPANY	Maheshwari Infrastructure &Skyscrapers Pvt Ltd & Tanishq Infra Ventures Pvt Ltd & MPM Hotels Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kritika.S112@gmail.com	PCS	Kritika.S112@gmail.com 8179405974	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Enclosed Order Sheet

Heard Ms. Kritika, Learned PCS. Case admitted. Post the case for final hearing on 29.9.2017.



Member (T)



Member (J)

Bm